

Suggestions - CERC's Draft Regulations for Carbon Credit Certificates Trading

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To "Rashmi S. Nair" <rashmi@cercind.gov.in>, "Harpreet Singh Pruthi" <secy@cercind.gov.in>, "DebasishRoy" <debashish.roy39@cercind.gov.in>

Tags

Dear Sir/Madam,

Please find below my suggestions for enhancing CERC's Draft Regulations on Carbon Credit Certificates Trading:

- 1. Inclusion of Energy Auditors and Verifiers in the Regulatory Framework:** We recommend that independent third-party professionals, specifically BEE Certified Energy Auditors and ISO 14064 Lead Verifiers, be formally recognized as accredited verifiers for entities participating in the Carbon Credit Trading Scheme. Their expertise in energy management and GHG emissions quantification would add substantial credibility to Carbon Credit Certificate (CCC) claims and transactions, ensuring greater accuracy and reliability.
- 2. Capacity Building and Training Support:** We propose that CERC collaborate with the Bureau of Energy Efficiency (BEE) and relevant industry bodies to establish a framework for mandatory training programs and ongoing professional development initiatives. These programs would equip energy auditors and GHG verifiers with the necessary skills to support carbon credit projects effectively.
- 3. Emphasis on Transparent and Auditable Emission Reduction Methods:** The regulations should include clear guidelines to ensure that all emission reductions reported by entities are both transparent and verifiable, bolstering trust in the trading scheme.
- 4. Auditing and Certification of Carbon Credit Projects:** We suggest establishing an auditing and certification process overseen by BEE Certified Energy Auditors and ISO 14064 Lead Verifiers for entities applying for carbon credits. This would help maintain stringent standards and enhance the integrity of the certification process.
- 5. Promotion of Industry Collaboration and Data Sharing:** We recommend developing a collaborative platform that facilitates data sharing between entities, auditors, and the Registry, enabling transparent reporting of emission reductions and CCC transactions.

Thank you for considering these suggestions. Please acknowledge receipt of this email.

Warm regards,

Pranav Ambaselkar

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Ambaselkar Associates LLP

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ISO 14064 GHG Lead Verifier

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